

LIST OF FRESH MATTERS PERTAINING TO SINGLE BENCH

Sr.	Case No.	PETITIONER ADVOCATE	PETITIONER	RESPONDENT	RESPONDENT ADVOCATE
1	CRA/51/2019	ADV. JAWAHAR L. DIAS	ROQUE COLACO.,	CONSTANCIO COLACO (DEC) REP. BY LRS. AND 9 ORS.,	
2	CRA/52/2019	ADV. JAWAHAR L. DIAS	ROQUE COLACO.,	CONSTANCIO COLACO (DEC) REP. BY LRS. AND 9 ORS.,	
3	AO/57/2019	ADV. VISHNUPRASAD A. LAWANDE ADV. PARIMAL SURESH REDKA	DILIP BORKAR	GENERAL ADMINISTRATION DEPARNDETMENT, GOVT. OF GOA, THR. IT	
4	AO/61/2019	ADV. J. ABREU LOBO ADV. FERNANDES JASMINE MERILYN ADV. LINGUDKAR SNEHA KISH ADV. PRATIKSHA JUBA MANDR	SAVIO CLOVIS DA COSTA AND AN	GUSTAVO CLOVIS DA COSTA AND 9 ORS.	
5	AO/62/2019	ADV. ANGLE CHIRAG AJAY	TELMA QUITERIA MATILDES TORRADO MIRANDA AND 6 ORS.,	LACTANCIA TEODOLINDA LOURDESROSA E MIRANDA AND 8 ORS.,	
6	FA/118/2019	ADV. GAURISH N. AGNI ADV. SHUBHAM S. MANERKER ADV. MISHRA RUCHIKA SATYADEV ADV. TANMAI TULSHIDAS GAW ADV. EESHAN USAPKAR	TULSHIDAS SURYA SATARKAR.	THE GOA STATE COOPERATIVE BANK LTD., THR. IT MANAGING DIRECTOR AND 5 ORS.,	
7	FA/122/2019	ADV. MAMATA ROHIDAS FONDEKAR ADV. YOGUESH KANKONKAR ADV. VASUDEV A. SHIRODKAR	LINO GONSALVES.,	SHYAM BABLO AMONKAR.,	
8	FA/124/2019	ADV. PRASHEEN LOTLIKAR ADV. HARISH KANKONKAR	PRABHAVTI PUNDALIK USKAIKAR AND ANR.	JAIDEV YESHWANT NAIK AND ANR	
9	FA/125/2019	ADV. PRASHEEN LOTLIKAR ADV. HARISH KANKONKAR	PRABHAVTI PUNDALIK USKAIKAR AND ANR.	JAIDEV YESHWANT NAIK AND ANR	

10	FA/132/2019	ADV. VALLABH D. PANGAM	FRANCISCO MONTEIRO.,	VILLAGE PANCHAYAT OF MERCES, THR. ITS SECRETARY AND 4 ORS.	ADV. PRASHIL AROLKAR FORR.NO.4 & 5
11	FA/135/2019	ADV. VALMIKI MENEZES	ANTONIO ALEXANDRINO CORREIA AND ANR.	UMESH BABURAO SHIRODKAR (DEC.) REP. BY POA, KUMAR VIBHANS AND ANR.,	
12	FA/146/2019	ADV. GAURISH N. AGNI ADV. SHUBHAM S. MANERKER ADV. CHODANKAR SUNAINA SHIVDAS ADV. MISHRA RUCHIKA SATYADEV ADV. TANMAI TULSHIDAS GAW ADV. EESHAN USAPKAR	AYANT RADHAKRISHNA LAWANDE.	THE GOA STATE COOPERATIVE BANK LTD., THR. IT MANAGING DIRECTOR AND 5 ORS., RECTOR AND 5 ORS.,	
13	FA/147/2019	ADV. VIVEK ANGELO RODRIGUES ADV. KHORATE JANAVI JANARDAN ADV. JOYCE M. RODRIGUES ADV. SUNITA S GUPTA ADV. NAIK VITHAL SHIVANAN	JENNIFER COLACO VALES.,	THE EXECUTIVE ENGINEER, WORKS DIV. II, WATER RESOURCE DEPT. AND 3 ORS.,	
14	FA/149/2019	ADV. A.D. BHOBE ADV. ANGLE CHIRAG AJAY ADV. KALPA DEVIDAS GOVENKAR	ANACLETA LIDIA PIEDADE FERNANDES, REP. BY CONST. ATTORNEY APPELLANT NO. 2 AND 2 ORS.	NIKHIL RADHESH KENAVDEKAR AND 4 ORS.	
15	WP/506/2019	ADV. ARUNKUMAR V. NIGALYE ADV. OMKAR VYANKATESH KULKARNI	ANAND GOPAL GAWAS.,	THE GOA URBAN CO-OPERATIVE BANK LTD., REP. THR. ITS MANAGING DIRECTOR AND ANR.,	
16	WP/535/2019	ADV. JOAQUIM GODINHO ADV. M. MAMMEN ADV. GAONKAR VAMAN SURESH	DIVYA DEVENDRA GOVENKAR.,	STATE, THR. MAMLATDAR OF TISWADI, PANAJI AND 2 ORS.,	
17	WP/621/2019	ADV. ANTHONY JOE D'SILVAU/LAS ADV. ANTHONY JOE D'SILVA	ELVINA BARRETO.,	HE GOA STATE INFORMATION COMMISSION, PANAJI AND 2 ORS.	
18	WP/648/2019	ADV. ANTHONY JOE D'SILVA	DIOGUINHA FERNANDES.,	TOWN AND COUNTRY PLANNING DEPARTMENT, PANAJI AND ANR.,	

19	WP/649/2019	ADV. DEEP D. SHIRODKAR	THE CHIEF ELECTRICAL ENGINEER, ELECTRICITY DEPT., GOVT. OF GAO, PANAJI AND 2 ORS.	BOGMALO BEACH RESORT, THR. ITS PROP. AND ANR.	
20	WP/660/2019	ADV. PETER ANTHONY FERNANDES ADV. SAVIO SUNIL REBELLO	VINAYAK R. MAHALE AND 5 ORS.	RAMKRISHNA RAGHUVIR MAHALE AND 4 ORS.	
21	WP/678/2019	ADV. GURU SHIRODKAR ADV. SAWANT SHANKAR BALKRISHNA ADV. VARSHA PARAB	CUSTODIO RODRIBUES (DEC) THR. HIS LRS.	KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP AND 2 ORS.	
22	WP/679/2019	ADV. GURU SHIRODKAR ADV. SAWANT SHANKAR BALKRISHNA ADV. VARSHA PARAB	CUSTODIO RODRIBUES (DEC) THR. HIS LRS.	KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP AND 2 ORS.	
23	WP/680/2019	ADV. GURU SHIRODKAR ADV. SAWANT SHANKAR BALKRISHNA ADV. VARSHA PARAB	CUSTODIO RODRIBUES (DEC) THR. HIS LRS.	KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP AND 2 ORS.	
24	WP/681/2019	ADV. GURU SHIRODKAR ADV. SAWANT SHANKAR BALKRISHNA ADV. VARSHA PARAB	CUSTODIO RODRIBUES (DEC) THR. HIS LRS.	KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP AND 2 ORS.	
25	WP/682/2019	ADV. GURU SHIRODKAR ADV. SAWANT SHANKAR BALKRISHNA ADV. VARSHA PARAB	CUSTODIO RODRIBUES (DEC) THR. HIS LRS.	KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP AND 2 ORS.	
26	WP/707/2019	ADV. GAJENDRA USGAONKAR	DYNESHWAR P. SAWANT.,	GOPAL SAWANT AND ANR.,	
27	WP/719/2019	ADV. ROHIT BRAS DE SA ADV. SAFIRA SHAIKH ADV. NAGVENKAR ANKITA RAMESH ADV. PRITI S. P. DESHPRAB ADV. RAI KIRAN ASHOK ADV. SHET VISHAYA VISHWAS	KISHOR @ SANTOSH VISHNU CANDOLKAR AND 3 ORS.,	ANIL CANDOLKAR AND ANR.,	
28	WP/725/2019	ADV. DHARMANAND R VERNEKAR ADV. GADNIS VISHWANATH B. ADV. GAURI PAI	COSME RUMALDO SILVEIRA.,	ABHIJIT JAYANT NAIK @ BABLO@ ABHIJIT NAIK AND 7 ORS.,	

29	WP/727/2019	ADV. SHAMBHAVI PARAG RAO *THE PETITIONER FOR R.NO.3ADV. SOWMYA DRAGO *THE PETITIONER ADV. RADHIKA S. CANDOLCAR *THE PETITIONER ADV. SANDHYA KUSHAWAHA *THE PETITIONER ADV. FEMY FERNANDES GOMES ADV. PARAG S RAO *THE PET	NAND RAM MANDREKAR.,	MAHESH MANDREKAR AND 2 ORS.,	ADV. GAWAS TUKARAM GOPAL
30	WP/745/2019	ADV. J. ABREU LOBOADV. LINGUDKAR SNEHA KISHORADV. FERNANDES JASMINE MERILYNADV. PRATIKSHA JUBA MANDR	CYNTHIA FERNANDES.,	ZERDA DA SILVA AND ANR.,	
31	WP/749/2019	ADV. RAUNAQ RAO	ROHIDAS T. NAIK.,	STATE OF GOA, THR. THE CHIEFSECRETARY AND 2 ORS.,	ADV. PRASHIL AROLKAR FORR.NO.1 & 2
32	WP/764/2019	ADV. MAHESH AMONKAR	UNION OF INDIA, BY CHIEF ENGINEER (NAVY) MUMBAI.,	S. N. CONSTRUCTION.,	
33	WP/769/2019	ADV. S. M. SINGBALADV. NEELAM KUNKALINKAR	JORDAN DENTAL CARE PRODUCTSPVT. LTD., THR. ITS AUT. SIGN., GANPAT KAPDI.,	M. R. CHENDILNATHAN.,	
34	WP/770/2019	ADV. JAGANNATH JAYANT MUL GAONKAR ADV. BANAULIKAR RUPA DAMODARADV. SIYA ULHAS DHARGALKA	ARMINO RODRIGUES AND ANR.,	MARIA ALINA F. SOUZA AFONSO RODRIGUES AND 25 ORS.,	
35	WP/779/2019	ADV. ARUNKUMAR V. NIGALYEAADV. OMKAR VYANKATESH KULKARNI	MENEZES CHEMICALS (GOA) PVT.LTD., REP. THR. ITS MANAGINDIRECTOR, CONRAD MENEZES.,	RAMENDRA D. MAYENKAR, REP. THR. PUTI GAOKAR AND 36 ORS.,	
36	WP/789/2019	ADV. GAJENDRA USGAONKAR	PHILOMENA PEGADO @ MARIA TERESA PHILOMENA DE ROCHA PEGADO AND 2 ORS.,	RICARDO REBELLO AND 5 ORS.,	
37	WP/833/2019	ADV. SUNANDA PANDURANG AMONKAR	THE BICHOLIM URBAN CO- OPERATIVE BANK LTD., REP. BY ITS MNAGING DIRECTOR, VITHAL G.	THE GOA STATE CO-OPERATIVE BANK LTD.,	
38	WP/836/2019	ADV. ASHWIN D. BHOBEADV. KALPA DEVIDAS GOVENKARADV. FERNANDES ANNELEISE			

39	WP/842/2019	ADV. MAHESH AMONKAR	CANARA BANK, REP. BY ITS CONST. ATTORNEY, RAMANATH MUKUND PAI.,	RAVINDRA ANANT MATONDKAR.,	
40	WP/848/2019	ADV. GAURISH N. AGNIADV. CHODANKAR SUNAINA SHIVDASADV. MISHRA RUCHIKA SATYADEVADV. TANMAI TULSHIDAS GAWADV. RUCHIKA MISHRA ADV. SHUBHAM S. MANERKER	VIVEK SAWANT.,	INDUSLND BANK LTD., THR. ITSPOA, ARUN BHAT AND ANR.	
41	WP/913/2019	ADV. SOMNATH B. KARPEADV. KETAN GOVEKAR ADV. VAIGANKAR SAMIKSHA MADHUKARADV. ABHISHEK SAWANTADV. ASMITA NAKUL TIRODKA	THE VISHWAKARMA MANU-MAYA URBAN CO-OP. CREDIT SOCIETY LTD., REP. THR. ITS CHAIRMAN,	DAYANAND RAJARAM CHODANKAR AND 2 ORS.,	
42	WP/923/2019	ADV. GAURISH N. AGNIADV. SHUBHAM S. MANERKER ADV. CHODANKAR SUNAINA SHIVDAS	NILESH G. POLJI AND ANR.,	SUDESH G. NAIK AND 29 ORS.,	
43	MCAM/933/2019	ADV. ABHIJEET KAMATADV. ALEESHA DOS REIS FALCAOADV. SIMOES KHER CEAZER JADV. PREETAM TALAULIKAR	KEVIN OSCAR VAZ, THR. HIS CONST POA, VITORINO ISIDORIO VAZ.	CHRISTINA MARIA ACANTHE.,	
44	WP/942/2019	ADV. J. ABREU LOBOADV. LINGUDKAR SNEHA KISOR	DAVID ALBUQUER @ DAVID ALBUQUERQUE AND ANR.,	PAUL APOLLINARIS LOBO AND 2ORS.,	
45	WP/958/2019	ADV. ASHWIN D. BHOBEADV. FERNANDES ANNELISEADV. KALPA DEVIDAS GOVENKAR	GAJANAN DATTARAM MALKARNEKAR(DEC) REP. BY HIS LR., MAHESH GAJANAN MALKARNEKAR.,	THE GREENLAND CO-OP. HOUSING SOCIETY, REP. BY ITS CHAIRMAN AND ANR.	
46	WP/963/2019	ADV. DEEPAK GAONKAR	MOHAN POKO NAIK.	LAMARTINE FERMINO ROCHA AND5 ORS.,	
47	WP/964/2019	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR	CHIMUT BABU VELIP.	SONU BHIVA VELIP.,	
48	WP/1026/2019	ADV. MENEZES MYRON D'SOUZA	ASHOK B. VERNEKAR (DEC) THR. HIS LRS.,	EKNATH VERNEKAR AND ANR.,	
49	WP/1037/2019	ADV. SANDESH D. PADIYAR	MAZANIA OF SHREE KRISHNA RAVALNATH DEVASTHAN, THR. ITS PRESIDENT, PREMANAND P. PHADT	THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 6 ORS.,	

50	WP/1055/2019	ADV. SHIVAN DESAI	NATALINA M. RODRIGUES @ NATTY ALMIEDA.,	ROQUE PERPETUO FROIS (DEC) THR. HIS LRS. AND 5 ORS.,	
51	WP/1062/2019	ADV. AGHA IFTIKHAR	BABUSO M. NAIK AND ANR.,	MANOHAR M. NAIK.,	
52	WP/1063/2019	ADV. JOAQUIM GODINHO ADV. GAONKAR VAMAN SURESH	YASHWANT ANANT FADTE (DEC) THR. HIS LRS.	HARBA DHAKU PHADTE (DEC) THR HIS LRS. AND 3 ORS.,	
53	WP/1085/2019	ADV. JOAQUIM GODINHO ADV. M. MAMMENADV. GAONKAR VAMAN SURESH	HARI GOPAL NAIK (DEC) THR. HIS LRS.,	PANDURANG KASHINATH PATKAR AND 5 ORS.,	
54	WP/1091/2019	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR ADV. FERNANDES ANNELISE	LINC PROPERTY DEVELOPERS LTD., THR. ITS MAN. DIRECTOR, PRAKASH JALAN.,	GOA HOUSING BOARD, THR. ITS MANAGING DIRECTOR AND ANR.,	
55	WP/1128/2019	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR ADV. FERNANDES ANNELISE	RAMAKANT S. SHETYE AND ANR.,	KALPA KASHINATH GADEKAR AND 5 ORS.,	
56	AO/1/2020	ADV. ABHIJIT PRAMOD GOSAVI ADV. ATHNAIN NAIK	VEDANTA LTD., (EARLIER KNOWN AS SESA GOA LTD./SESA STERLITE LTD), THR. ITS AUT. SIGN	VIJAY SUBRAI FATREKAR AND 15 ORS.,	
57	CRA/1/2020	ADV. J. ABREU LOBO ADV. FERNANDES JASMINE MERILYN ADV. LINGUDKAR SNEHA KISOR	SYLVESTRE NORONHA AND 3 ORS.	RAMPRASAD HANUMANT SAWANT AND 3 ORS.,	
58	AO/2/2020	ADV. DEEPAK GAONKAR ADV. SONAL NAGVENKAR	FRANCIS XAVIER SIQUEIRA AND 5 ORS.,	OLANCIO MILAGRES JOSE SEBASTIAO FERNANDES, THR. HIS CONST. ATT., ROBERT SAVIO DESA A	
59	AO/6/2020	ADV. SHREYA SURJIT ARUR ADV. SAILEE R. KENNY ADV. JAYANT UMESH KARN	SOCIEDADE AGRICOLA DOS GAUNCARES DE CUNCOLIM E VERODA, THR. ITS PRESIDENT, SHABA RAM	CUNCOLIM MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER AND ANR.,	
60	MCAM/6/2020	ADV. HALARNKAR ADISH VINOD ADV. HALARNKAR REEHA ADISH ADV. TARUN PATEL	MANISH GURUNG, THR. HIS POARAJESH ARVIND PATEL.,	CYNTHIA MARIA FERNANDES AND ANR.,	
61	FA/7/2020	CYNTHIA MARIA FERNANDES AND ANR., ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. THALI BALKRISHNA VISHWANATH	SAGUN B. PRABHU @ PARAB MAYEKAR ALSO KNOWN AS SAGUN B. PGAONKAR (DEC) REP. BY HIS	ADV. PRAVIN N. FALDESSAIFOR R. NO. 7 AND 8	

62	CRA/9/2020	ADV. J. ABREU LOBOADV. PRATIKSHA JUBA MANDREKARADV. LINGUDKAR SNEHA KISH	VASUDEV RAMNATH PARAB AND 7ORS.	THE STATE OF GOA, THR. CHIEF SECRETARY AND 17 ORS.,	
63	FA/10/2020	ADV. ANTHONY JOE D'SILVA AYUB KHAN.,	THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,		
64	CRA/10/2020	ADV. VIVEK ANGELO RODRIGU ESADV. JOYCE M. RODRIGUESADV. SUNITA S GUPTAADV. KHORATE JANAVI JANADANADV. NAIK VITHAL SHIVANAN	RONALD MICHAEL ANDERSON.,	SHANNON ADELE SMITH.,	
65	CRA/11/2020	IN PERSON	ANTONIO TEODORO MARQUES @ ANTHONY THEODORE MARQUES.,	ELEUTERIO SOCORRO MARQUES @ SOCORRO EL. MARQUES.,	
66	FA/11/2020	ADV. ANTHONY JOE D'SILVA	KHURSHIDAHMAD TERGAON.,	THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	
67	AO/11/2020	ADV. KRISHNA M. N. DESSA	SHREE MAHADEV DEVASTHAN, THR. ITS ATTORNEY, RAJENDRA PADHARI SAWANT DESSAI.,	GOVIND VISHWANATH SINAI KUNCOLIENKAR AND 13 ORS.,	
68	FA/12/2020	ADV. ANTHONY JOE D'SILVA	SALIM SANDHI.,	THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	
69	FA/13/2020	ADV. ANTHONY JOE D'SILVA	MEHMOOD A. ANSARI.,	THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	
70	WP/13/2020	IN PERSON	CARMINIA DIAS MANDOLY.,	THE PUBLIC INFORMATION OFFICER AND ANR.,	
71	AO/13/2020	ADV. GOPAL MAHADEV KANEKARADV. GAJENDRA G. KANEKARADV. SIDDHI NAIK	AUSTIN ANTHONY PAUL PINTO LOBO AND ANR.,	TITUS ELCANA PINTO AND ANR.,	
72	FA/14/2020	ADV. ANTHONY JOE D'SILVA	DADAPIR LOHAR.,	THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	
73	AO/18/2020	ADV. PARAG S RAOADV. SOWMYA RAMESH ADV. RESHMA BHAIKU KALEADV. FEMY FERNANDES GOMESADV. RADHIKA CANDOLCARADV. SANDHYA KUSHAWAHA	JAYSHREE N. RAJEBHOSALE @ BIMABAI RAUJI RANE, THR. POA,V. N. RAJEBHOSALE.,	DILDAR MURARRAO NIMBALKAR AND 4 ORS.,	

74	AO/19/2020	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. PANKAJ M. SHIRDOKAR ADV. AMANDA JUDY WILMA GODINHO	ARMANDO CARLOS PAULO MERGULHAO, REP. BY HIS DULY CONST. ATTORNEY, THECLA SABINA D'SOUZA.,	AUTILDA JULIA D'MELLO, REP. BY HER LAWFUL ATT., PERESI VITORIN DE MELO.,	
75	FA/19/2020	ADV. SHENVI KAKODKAR PRANAV SURYAJIADV. SUNANDA PANDURANG AMONKAR	PANDURANG TIMBLO INDUSTRIESREP. BY CONST. POA, DEEPAK DASHRATH SAWANT.,	K.G.N. ORE CARRIER.,	
76	FA/20/2020	ADV. AGHA IFTIKHARADV. KETAN MORAJKARADV. UTKARSH SAWANT ADV. FERNANDES VALENCIA	DHARMU BHINVA VELIP AND 36 ORS.,	STATE OF GOA, THR. CHIEF SECRETARY AND 11 ORS.,	ADV. SHIVDATT P. MUNJR.NO.1,2,3 & 4
77	WP/29/2020	ADV. SHIVRAJ GAONKAR	E. RAVICHANDRA KUMAR.,	JIVAN HARI REDKAR.,	
78	WP/31/2020	ADV. SHIVRAJ GAONKAR	ASHISH CHARI.,	PINKY SHIPYARD PVT. LTD., THR. ITS GEN. MANAGER.,	
79	WP/38/2020	ADV. ETHELWALD OLIMPIO MENDES	PEDRO VINCENT DIAS.,	GOA SHIPYARD LTD., THR. ITSCOMPANY SECRETARY.,	
80	WP/42/2020	ADV. PRASHEEN LOTLIKAR ADV. NATIANA GODINHO	PRAKASH LADU TAMASKAR AND ANR.,	DAJI @ DAJU RAMA VARAK AND ANR.,	
81	WP/44/2020	ADV. JAGANNATH JAYANT MULGAONKARADV. BANAUOLIKAR RUPA DAMODARADV. SIYA ULHAS DHARGALKA	MADHUKAR B. C. HALDANKAR (DEC) THR. HIS LRS.,	SUMAN SHET.,	
82	WP/45/2020	ADV. ASHWIN D. BHOBEADV. KALPA DEVIDAS GOVENKARADV. FERNANDES ANNE LISEADV. ANGLE CHIRAG AJAY	RAMAKANT SHETYE.,	THE HEALTH OFFICER, COMMUNITY HEALTH CENTRE.,	
83	WP/63/2020	ADV. VALMIKI MENEZES	MARIA THEREZA DE JESUS @ ANNE FERNANDES, REP. BY THEIR ATTORNEY BY PETITIONER NO. 5	MARIA CORINTA NORONHA E FERNANDES.,	
84	WP/83/2020	ADV. SANDESH D. PADIYARADV. SHIRODKAR PRAYASH PRAVINKUMARADV. PRILAM PREMANAND PHAADV. PRASHIL AROLKARADV. SANKALP SINAI BHANGU	CHINKARA MOTORS PVT. LTD., (BOAT DIVISION) THR. ITS DIRECTOR PETITIONER NO. 3 AND 2	INDIAN OCEAN CRUISES AND CHARTERS PVT. LTD., REP. THR. ITS DIRECTORS AND 2 ORS.,	

85	WP/85/2020	ADV. ROHIT BRAS DE SAADV. PAVITRA B. SHILKARADV. NAGVENKAR ANKITA RAMESHADV. EDWIN DE MONTE FURTAADV. SHAIKH SAFIRA ZAHIDADV. PRITI S. P. DESHPRABADV. RAI KIRAN ASHOKADV. SHET VISHAYA VISHWAS	IDALINA P. D'SOUZA @ IDA D'SOUZA, REP. BY CONST. ATT., MARIA L. M. E. KHADAPKAR @ LI	INACINHO CELESTINO DO PINTOE SA @ IGNATIUS DE SA AND 4ORS.,	
86	WP/89/2020	ADV. PRAVIN N. FALDESSAI	THE CHIEF ELECTRICAL ENGINEER, ELECTRICITY DEPT., GOVT.OF GOA AND 2 ORS.,	SHANTANU NARAYAN DESSAI.,	
87	WP/95/2020	ADV. PRASHEEN LOTLIKARADV. NATIANA GODINHOADV. PRATIMA MADIWALAR	DEVRAI SAGUN BANDODKAR.,	SARVESH ROHIDAS NAIK SHIRODKAR AND ANR.,	
88	WP/98/2020	ADV. PARIKSHIT S. SAWANT	ALBIA RODRIGUES @ ALAVIA RODRIGUES AND 3 ORS.,	BERTILIA RODRIGUES AND 24 ORS.	
89	WP/119/2020	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR ADV. ANGLE CHIRAG AJAY ADV. FERNANDES ANNELEISE	NEVES JESUS MENEZES AND 2 ORS.	JOSE WILLIAM MASCARENHAS AND 3 ORS.	
90	WP/122/2020	ADV. SAHISH MAHAMBREYADV. PALLAVI KARMALKARADV. KISHORE AROSKARADV. VAILAN FERNANDES	DINESH VAMAN KUNDE.,	DAMODAR VITHAL NAIK AND ANR.	
91	WP/142/2020	ADV. AMAY ARJUN PHADTEADV. OMKAR GOVEKAR	SHRIPAD GOVIND PALYEKAR.,	ANA MARIA SEBASTIANA MASCARNEHAS (DEC) THR. HER LEGAL HEIR, ASSENCE LEONIZE DE SOUZA	
92	MCAM/151/2020	ADV. DE SOUSA ZELLER	IVON REISCO FERNANDES.,	EMILIA SZILAGYI AND ANR.,	
93	WP/152/2020	ADV. ABHIJEET KAMATADV. SIMOES KHER CEAZER OHNADV. PREETAM TALAULIKAADV. ALEESHA DOS REIS FAL	JYOTIN CHOPRA AND ANR.,	ALEIXO DOMINGOS FERNANDES @ALEX DOMINIC FERNANDES @ DOMNIC FERNANDES AND 11 ORS.,	
94	WP/153/2020	ADV. JITENDRA P. SUPEKARADV. SAYED SUFIYAN	DEUDITA ROSE FERNANDES E TRAVASSO.,	THE CHAIRMAN, ST. THERESA CONVENT HIGH SCHOOL AND 3 ORS.	
95	WP/158/2020	ADV. KAPIL D. KERKAR	JOAN MASCARENHAS E. D'SOUZAAND ANR.,	VILLAGE PANCHAYAT OF SODIEMSIOLIM, THR. ITS SECRETARY AND 2 ORS.,	

96	WP/160/2020	DATTU VINAYAK RAUT DESSAI AND ANR.	GOVIND BALKRISHNA RAUT DESSAI.,	ADV. AGHA IFTIKHAR ADV. FERNANDES VALENCIA ADV. FLAVIA FERNANDES ADV. KETAN MORAJKAR ADV. UTKARSH SAWANT	
97	WP/164/2020	SURIA COTA @ PEDRO XAVIER SANCHES SURIA COTTA, REP. BY POA MILIDIO CARVALHO AND ANR.	FILOMINA SOFRONIA ANTONIA MARIA DE ROSARIO COTA E FERNANDES AND 19 ORS.,	ADV. J. ABREU LOBO ADV. LINGUDKAR SNEHA KISHOR ADV. PRATIKSHA JUBA MANDR	
98	WP/166/2020	VEERAJU V.,	GOVIND PANDURANG SINAI BATKULLY (DEC) THR. LR. AJIT GOVIND BHATKULY AND 20 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. NAIK VITHAL SHIVANAND	
99	WP/185/2020	NARCINHA R. KALANGUTKAR AND ANR.,	USHA ULHAS KERKAR AND 4 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	
100	WP/195/2020	ANA ROSALINA RODRIGUES @ ANNA ROSALINA RODRIGUES, THR. HER CONST. ATT., GEORGE FERNAN	GIRGOLINA ESLINDA DIAS AND ANR.,	ADV. J. ABREU LOBO ADV. FERNANDES JASMINE MERILYN ADV. LINGUDKAR SNEHA KISHOR ADV. PRATIKSHA JUBA MANDR	
101	WP/196/2020	RAJESH GAONKAR.,	BHARTI SHIPYARD PVT. LTD., THR. ITS GENERAL MANAGER.,	ADV. SHIVRAJ GAONKAR	
102	WP/202/2020	FELICIA GOMES @ MARIA F. GOMES (DEC) REP. BY HER LRS. ALREADY ON RECORD AS PET. NO.2	LEONORA FERNANDES (DEC) REP. BY HER LRS. AND 20 ORS.,	ADV. JOSEPH RODRICKS	
103	WP/211/2020	SURYAKANT FATU SHETGAONKAR.,	TANU YESHWANT SHETGAONKAR.,	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR ADV. FERNANDES ANNELEISE	
104	WP/222/2020	DATSUN SHIPPING PVT. LTD., REP. BY ITS MANAGER, DEVENDRA TUKARAM NAIK.,	AUGUSTINHO DA COSTA.,	ADV. ARUNKUMAR V. NIGALYE ADV. OMKAR VYANKATESH KULKARNI	
105	WP/228/2020	IVAN FRANCIS FERNADNES.,	JAGANATH PANDURANG CHARI AND ANR.,	ADV. GAJENDRA USGAONKAR	
106	WP/229/2020	IVAN FRANCIS FERNADNES.,	JAGANATH PANDURANG CHARI AND 2 ORS.,	ADV. GAJENDRA USGAONKAR	

107	WP/236/2020	IRENE CASTRO.,	HELEN D'MELLO (DEC) THR. HERLRS. AND 2 ORS.,	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. AMANDA JUDY WILMA GODINHO ADV. DIPTY BHOMKAR ADV. PANKAJ M. SHIRODKAR	
108	WP/237/2020	SUJATA H. SURVE.,	PRAVIN VISHWANATH DAMODARAN, THR. HIS CONT. ATT., SUNITA VINOD.,	ADV. G. VIJAYCHANDRA	
109	WP/239/2020	GURUDAS BALARAM NAIK, THR. SHAMBI BALARAM NAIK.,	V. VEERAJU AND 3 ORS.,	ADV. ABHIJEET KAMAT ADV. SIMOES KHER CEAZER JOHN ADV. ALEESHA DOS REIS FAL ADV. PREETAM TALAULIKAR	
110	WP/240/2020	SUREKHA SURESH NAIK SATARDEK AR.,	V. VEERAJU AND 3 ORS.,	ADV. ABHIJEET KAMAT ADV. SIMOES KHER CEAZER JOHN ADV. ALEESHA DOS REIS FAL ADV. PREETAM TALAULIKAR	
111	WP/241/2020	SHIVA MANGUESH VENGURLEKAR.,	V. VEERAJU AND 3 ORS.,	ADV. ABHIJEET KAMAT ADV. SIMOES KHER CEAZER JOHN ADV. PREETAM TALAULIKAR ADV. ALEESHA DOS REIS FAL	
112	WP/242/2020	PRAZERES AGNELO GONSALVES.,	V. VEERAJU AND 3 ORS.,	ADV. ABHIJEET KAMAT ADV. SIMOES KHER CEAZER JOHN ADV. ALEESHA DOS REIS FAL ADV. PREETAM TALAULIKAR	
113	WP/244/2020	PREMAVATI VASSANT BONDRE (DEC) THR. LRS.,	NAGUESH KOCHKAR (DEC) THR. LRS. AND 3 ORS.,	ADV. KAMAT ANKITA AVDHUT	
114	WP/245/2020	DATTARAM GOVIND NAIK.,	STATE OF GOA, REP. BY CHIEF SECRETARY AND ANR.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. IVAN SANTIMANO	
115	WP/250/2020	MARY D'SOUZA (DEC) THR. HERLRS. AND 4 ORS.,	PAL AGRO INFOTECH PVT. LTD., REP. BY ITS MAN. DIRECTOR, JAGAT PAL PALIWAL AND ANR.,	ADV. ARJUN F. NAIK ADV. MEHANDI ANAY NAIK DESAI ADV. SNEHA D. SHETYE	

116	WP/253/2020	VILLAGE PANCHAYAT NETRAVALI, THR. ITS DY. SARPANCH, ABHIJIT SATYAVAN DESSAI.,	HIDEAWAY HOSPITALITY, THR. ITS SOLE PROP., ABHIJAT M. PRABHU PARRIKAR AND ANR.,	ADV. DHAVAL DAMODAR ZAVERI ADV. CARLOS ALVARES FERREIRA	
117	WP/254/2020	AMOL SAWANT.,	THE PUBLIC INFORMATION OFFICER.,	ADV. DHAVAL DAMODAR ZAVERI ADV. MAYUR Y. MAHAMAL	
118	WP/256/2020	ADV. PRASANNA C CHAWDIKAR ADV. MANDAR DILIP NAIK ADV. AVALON ALTON CARVALHO ADV. D. P. CHAWDIKAR	GARWARE GOA NETS LTD., THR. ITS AUT. REP., NARENDRA S. SURVE.,	LAVU SHIRODAKR.,	
119	WP/257/2020	ADV. PRASANNA C CHAWDIKAR ADV. MANDAR DILIP NAIK ADV. AVALON ALTON CARVALHO ADV. D. P. CHAWDIKAR	GARWARE GOA NETS LTD., THR. ITS AUT. REP., NARENDRA S. SURVE.,	VIKAS NAIK.,	
120	WP/259/2020	ADV. DHARMANAND R VERNEKAR ADV. ASHWINI PATIL ADV. GOURI POI	GANPAT KAREKAR.,	ANANDRAO V. KAREKAR AND ANR.,	
121	SA/83/2019	ADV. ABHAY NACHINOLKAR ADV. HRISHIKESH S VAZE	HARISHCHANDRA KUTTIKAR (DEC) THR. LRS AND ANR.,	MOHAN MUKUND MASHELKAR AND 5 ORS.	
122	SA/86/2019	ADV. SANMAN R. KENY ADV. SONAM TERDALKAR	PIEIDADE CARVALHO AND ANR.,	MARIA VICTORIA BOAVINDA FURT ADO (DEC) REP. BY LRS., ALREADY ON RECORD AND 4 ORS.,	
123	SA/90/2019	ADV. ABHAY NACHINOLKAR ADV. HRISHIKESH S VAZE	HARISHCHANDRA KUTTIKAR (DEC) THR. LRS AND ANR.,	MOHAN MUKUND MASHELKAR AND 5 ORS.	
124	SA/91/2019	IN PERSON	NORMAN ALBU QUERQUE.,	LORRAINE G E SOUZA.,	
125	SA/92/2019	IN PERSON	ROHIDAS TUKARAM MAYEKAR.,	RUPALI ROHIDAS MAYEKAR.,	
126	SA/101/2019	ADV. SANDESH D. PADIYAR ADV. PRASHIL AROLKAR ADV. PRILAM PREMANAND PHADTE ADV. SHIRODKAR PRAYASH PRAVINKUMAR ADV. SANKALP SINAI BHANGU	COMMUNIDADE OF LOUTULIM, REP. THR. ITS SPECIAL ATTORNEY, FRANCISCO MONTEIRO.,	ANA CLARA OLINDA ARAUJO D'SA AND 14 ORS.	
127	SA/103/2019	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR ADV. ANGLE CHIRAG AJAY ADV. FERNANDES ANNELEISE	JOAQUIM GRACIAS.,	COMMUNIDADE OF BATIM.,	

128	SA/105/2019	ADV. PRASHIL AROLKAR ADV. SHIRODKAR PRAYASH PRAVINKUMAR	GOKULDAS SAVLO NAIK AND 4 ORS.	JOSEPH JUSTIN GONSALVES AND 5 ORS.	
129	SA/1/2020	ADV. PRASHIL AROLKAR U/LAS	HANUMANT BAJANTRY AND ANR.,	RUTURAJ R. KUNDAIKAR @ RUTURAJ RAJENDRA NAIK KUNDAIKAR.	
130	SA/3/2020	ADV. GAURANG D. PANANDIKERADV. SARDESAI SIDDHARTH SANJEEV ADV. FADTE SHIVAM SANTOSH	SANDEEP GANAPATI KARMALI ANDANR.	SURYAKANT H. FATTO DESSAI AND 4 ORS.,	
131	SA/5/2020	ADV. ALMEIDA COUTINHO CLEOFATO GARRETTADV. IVAN SANTIMANO	MARIA TEREZINHA DE PIEDADE REBELO AND 7 ORS.,	MARIA ANTONIETA LUCIA BARRETTO AND 7 ORS.,	
132	SA/7/2020	ADV. VIVEK ANGELO RODRIGUESADV. NAIK VITHAL SHIVANAND	MIRA TUKARAM NAIK.,	GIVAJI BALKRISHNA SINAI HEDE(DEC) REP. BY LRS. AND 4 ORS.	
133	SA/9/2020	ADV. J. ABREU LOBOADV. LINGUDKAR SNEHA KISHORADV. PRATIKSHA JUBA MANDR	LAURENCA SIQUEIRA PINTO ANDANR.,	FRANCISCO ANTONIO JAWAHAR BORGES AND 7 ORS.,	
134	SA/10/2020	ADV. ASHWIN D. BHOBEADV. FERNANDES ANNELEISE ADV. KALPA DEVIDAS GOVENKAR ADV. THALI BALKRISHNA VIS	VAISHALI RAMCHANDRA PHADTE.,	MANOHAR SAVLARAM FADTE AND ANR.,	

135	SA/11/2020	ADV. MELWIN ASSIS VIEGASADV. RASIKA NAIKADV. MEENAKA KORGAKAR ADV. TINA KERKAR	LEONARDO D'SOUZA AND ANR.,	MARCELINA D'SOUZA AND 8 ORS.	
136	SA/14/2020	ADV. ANTHONY JOE D'SILVA	ANTONIO ROSARIO LUIS AND ANR	MARIQUINHA GONSALVES E LUISA.K.A. MARIA ESPECIOSA DIAS.	
137	SA/15/2020	ADV. GANESH R. NAIK ADV. ABDUL RAJAK WALIKARADV. DHARAMDAS L PUSEKAR	BELA ORENCIA FERNANDES AND 6 ORS.,	LOURENCINA FERNANDES AND 39ORS.,	
138	SA/16/2020	ADV. GAURISH N. AGNI ADV. RAUNAK AJIT KANTAK ADV. TANMAI TULSHIDAS GAWAS	EDELVINA MONTEIRO @ EDELVINA RODRIGUES AND ANR.,	NATALIN ARAUJO FERNANDES @ NATALINA FERNANDES @ NATALIN FERNANDES AND 4 ORS.,	
139	SA/18/2020	ADV. ROHIT BRAS DE SA ADV. SHAIKH SAFIRA ZAHIDADV. PRITI S. P. DESHPRABHUADV. RAI KIRAN ASHOK ADV. SHET VISHAYA VISHWAS	SARASWATI BASANT ENTERPRISES PROP CONCERN, ARJUN PRASAD AND ANR.,	RAM SAGAR PRASAD AND ANR.,	
140	SA/19/2020	ADV. J. ABREU LOBOADV. FERNANDES JASMINE MERILYNADV. LINGUDKAR SNEHA KISHORADV. PRATIKSHA JUBA MANDR	LAURENCA SIQUEIRA PINTO ANDANR.,	LACY FERNANDES AND ANR.,	
141	SA/20/2020	ADV. PRASHIL AROLKAR	GABRIAL GAMA (DEC) REP. BY HIS LRS.,	LIMA FERNANDES, THR. HIS ATTORNEY, PANTOLEON JOSEPH QUADROS AND ANR.,	
142	SA/21/2020	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELEISE ADV. KALPA DEVIDAS GOVENKAR ADV. ANGLE CHIRAG AJAY	PRAMOD GUNO FAL DESSAI AND ANR.,	SHAKUNTALA MADHU GAONKAR AND 43 ORS.,	
143	SA/22/2020	ADV. VISHWADH SARDESSAI	INDUSIND BANK LTD., REP. BY SIDDHART KADAM.,	AVINASH N. MALWANKAR (DEC) THR. HIS LRS. AND ANR.,	

Place : Panaji
Date : 24/07/2020

SD/-
REGISTRAR (JUDICIAL)
HIGH COURT OF BOMBAY AT GOA